Licence of Urban Co-operative Bank Ltd. Allahabad, Uttar Pradesh cancelled

December 21, 2001

The Reserve Bank of India has cancelled the licence of The Urban Co-operative Bank Ltd., Allahabad, Uttar Pradesh to carry on banking business in India. The bank is precluded from transacting the business of `banking' as defined in the Banking Regulation Act, 1949 (As applicable to Co-operative Societies) and it will not be in order for it, among other things, to accept deposits from public and allow withdrawal by cheque, draft, order or otherwise.

P.V. Sadanandan Asst. Manager

Press Release : 2001-02/722